

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/2023

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi

To,

Dr. Upma Gautam,
Convenor, CJRC,
Associate Professor,
GGS Indraprastha University, New Delhi
E-mail: upma@ipu.ac.in

Sub: Permission to invite Judicial Officers to preside over Semi-final rounds of Prof. Christof Heyns School Moot.

Madam,

I am directed to refer to your letter dated 17.05.2023 (received through e-mail), on the above subject, and to say that your request to grant permission to the following Judicial Officers to attend **Semi-final rounds** of the Moot Court competition on June 4, 2023 (offline) from 9:30 AM to 1 PM at University School of Law and Legal Studies, Guru Gobind Singh Indraprastha University, Dwarka Sector 16C, New Delhi **has been acceded to.**

1. Mr. Surinder S. Rathi, District Judge, Commercial Court, Shahdara District, Karkardooma Courts, Delhi.
2. Mr. Satish Kumar Arora, Special Judge (CBI), Rouse Avenue Court Complex, New Delhi.
3. Ms. Aparna Swami, ASJ, New Delhi District, Patiala House Courts, New Delhi.
4. Ms. Vidhi Gupta Anand, ACMM, Rouse Avenue Court Complex, New Delhi.
5. Mr. Harjeet Singh Jaspal, ACMM, Rouse Avenue Court Complex, New Delhi.
6. Ms. Shriya Agrawal, ASCJ, South-East District, Saket Courts, Delhi.
7. Mr. Mayank Mittal, ACJ, East District, Karkardooma Courts, Delhi.
8. Ms. Chhavi Bansal, MM (NI Act) Digital Court 03, South District, Saket Courts, Delhi.

Yours Sincerely

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)
for Registrar General

4457-4462
No. /DHC/Gaz./G-3/2023

Dated: 24/05/2023

Copy along with copy of letter dated 17.05.2023 of Dr. Upma Gautam, Convenor, CJRC, Associate Professor, GGS Indraprastha University, New Delhi forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly and attention of all the nominated Judicial Officers may also be drawn to Rule 7 of A.I.S. (Conduct) Rules, 1968, which prohibits a Govt. servant from criticizing the Govt. and that he/she should not make any reference of any pending case:-

- (i) The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
- (ii) The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
- (iii) The Principal District & Sessions Judge, South District, Saket Courts, Delhi.
- (iv) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
- (v) The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
- (vi) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.

(Vinay Sharma)

Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No.Misc./Trng./RACC/Gaz./2023/ 4518 - 4529-D

Dated, 25/5/23

Copy forwarded alongwith its enclosures for information and necessary action to:-

1. Sh. Satish Kumar Arora, Special Judge (PC Act)(CBI), RACC, New Delhi.
2. Ms. Vidhi Gupta Anand, ACMM, RACC, New Delhi.
3. Sh. Harjeet Singh Jaspal, ACMM, RACC, New Delhi.
4. The Drawing and Disbursing Officer, Central District, THC, Delhi.
5. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
6. P.S. to Ld. Principal Distt. & Sessions Judge-cum-Spl Judge (PC Act) (CBI), RACC, New Delhi.
7. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.

(Arun Bhardwaj)

Officer In-charge (Judicial)/
for Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex, New Delhi.